

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 133
(IB)-1626(PB)/2019

IN THE MATTER OF:

L & T Housing Finance Ltd	...	Applicant/Petitioner
Vs		
Cosmopolitan Technofab Textiles Pvt Ltd.	...	Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016, CIRP.

Order delivered on 12.08.2021

CORAM:

SH. BHASKARA PANTULA MOHAN
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the RP

Mr. Hitesh Chopra, Adv. for RP SH. Harish
Taneja
Mr. Harish Taneja (Resolution Professional),
Mohd Hashim Malik & Kanika Sachdeva
Advocates of RP

ORDER

List the matter for further consideration on 20.09.2021.


(BHASKARA PANTULA MOHAN)
ACTG. PRESIDENT


(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)